

institution is initially given provisional accreditation for a period of two years for conducting a particular level of computer course viz. 'O' 'A', 'B' and 'C' level and this is regularised subject to meeting specified academic performance in two consecutive examinations, failing which the accreditation will be withdrawn. Accordingly, it has been decided to identify and withdraw accreditation of those institutes which have failed to send any candidate for 'O' level examination during the provisional accreditation period of two years. So far, provisional accreditation has been withdrawn in respect of any institute.

[*Translation*]

Construction of Over-Bridges

4123. SHRISURYANARAYAN YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the construction of proposed over-bridges on ring road has been started;

(b) if not, the reasons for delay in the construction of these bridges; and

(c) the time by which the construction work is likely to be commenced?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) to (c). As reported by Government of National Capital Territory of Delhi the position of 3 proposed flyovers to be taken up in phase I is as under:-

(i) PUNJABI BAGH: Administrative approval and estimated sanction awaited from the Ministry of Surface Transport.

(ii) DHAULA KUAN: Clearance awaited from the Delhi Urban Arts Commission.

(iii) SAFDARJUNG CROSSING: Clear-

ance awaited from Delhi Urban Arts Commission.

2. These projects shall be taken up by Government of National Capital Territory of Delhi as soon as the schemes are cleared by the concerned departments.

[*English*]

Price of Rifampicin

4124. SHRI SWARUP UPADHAYA: Will the PRIME MINISTER be pleased to state:

(a) whether the price of Rifa-5 and 3 formal Rifa-SV had come down long back;

(b) if so, whether the Government have not reduced the price of bulk drug Rifampicin; and

(c) the steps taken to reduce the prices thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (c). To the extent information is available. CIF prices of these intermediates have shown a down-ward trend. However, while fixing/revising prices, one of the objectives is also to give encouragement to indigenous production from the basic stages. Keeping both these aspects in view, the duty on Rifa. S and 3 formally Rifa SV has recently been increased from 10 to 25%; therefore, a de-consideration in the price of Rifampicin is not considered necessary.

Allotment of DDA Flats on Recommendation of MPs

4125. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to allot